

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4838  
ANSWERED ON:02.09.2011  
INVOKING OF EPIDEMIC ACT  
Choudhry Smt. Shruti

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether some State Governments have invoked Epidemic Act to tackle the challenges of certain diseases like Swine Flu;
- (b) if so, the details thereof, State-wise; and
- (c) the reaction of the Government thereto?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): As per available information State/UT Governments of Gujarat, Haryana, Maharashtra, Rajasthan, Andaman and Nicobar Islands and Delhi have recently invoked Epidemic Diseases Act, 1897 to tackle the challenges of communicable diseases like Swine Flu.

(c): Health being a state subject, invoking of Epidemic Diseases Act, 1897 is the prerogative of the State/UT Government.